

1	2	3
67.	Thalamkandam	idukki
68.	Karimukal	Emakulam
69.	Nethajipuram	Tvm
70.	Valpara	Idukki
71.	Pothukallu	Manjeri
72.	Nadakkara	kannur
73.	Vattappara	Kollam

1	2	3
74.	Koshimala	Idukki
75.	Valyavanthi	P. Thitta
76.	Thathiyor	TVM
77.	Pulimpallikonam	TVM
78.	Mankadavu	Manjeri
79.	Madakada	Kannur

#### **Oil Exploration by ONGC**

962. SHRI BIKRAM KESHARI DEO: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Oil and Natural Gas Corporation is involved in Oil Exploration in the Mahanadi Delta of the Orissa Coast;

(b) if so, the estimated deposit of Oil and Natural Gas in the region; and

(c) the administrative set up of the Oil and Natural Gas Corporation in its Oil Exploration project in the State of Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR): (a) No, Sir.

(b) Oil India Limited carried out exploratory activities in Mahanadi Basin in Orissa. However, no commercial hydrocarbon discovery was made.

(c) Oil and Natural Gas Corporation does not have any administrative/operational set up in Orissa.

#### **LPG Bottling Plants**

963. SHRI C.P. RADHAKRISHNAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of LPG bottling plants set up in the country during 1998-99 till date State-wise;

(b) whether preliminary work on the said bottling plants has since commissioned; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) Under the VIII Five Year Plan, additional capacity of 1120 TMTPA was proposed to be set up by Public Sector Oil Companies, with bottling plants at 54 locations in the Country. Under the IX Plan, it is proposed to construct 135 new bottling plants all over the country which will result in additional capacity of 3106 TMTPA. Preliminary

work has started at most of the proposed LPG bottling plants.

**Work Progress at Indira Gandhi Institute of Health and Medical Sciences**

964. SHRI P.R. KYNDIAH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the present status of work progress at the Indira Gandhi Institute of Health & Medical Sciences at Shillong (Meghalaya);

(b) whether the draft Bye-Laws and Rules for the Institute are awaiting approval at Centre and the time by which these are likely to be cleared; and

(c) the present status of creation of posts at top administrative/accounts level and time by which the new incumbents are likely to take charge?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) All the on-going Civil Works at Interim Facility have been completed. The buildings have been taken over by the Institute. The OPD Clinics started functioning since 20.8.1998. The Medical equipment have already been ordered. At the permanent site the boundary wall is nearing completion. The Report of the Geo-technical investigation carried out by Meghalaya State Electricity Board is expected soon.

(b) The Institute already has its approved Rules. The Bye-laws have also been approved by the President, Governing Council of the Institute.

(c) The Post of Director of the Institute is already filled up. The appointment of Deputy Director (Administration) has been approved. The new incumbent is expected to take over shortly. The post of Accounts Officer is already filled up. The Institute sent a proposal for creation of one post of Financial Adviser in the scale of Rs. 12000-375-18300/-. The proposal was considered in the Ministry and the same has not been approved.

**Intelligent Network Service**

965. DR. T. SUBBARAMI REDDY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to introduce Intelligent Networks Service in Andhra Pradesh;

(b) if so, the details thereof alongwith the main features of the said service;

(c) the time by which the said scheme is likely to be introduced in the State; and

(d) the extent to which it will be beneficial to the subscribers and improve the quality of telecom services in the State?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):

(a) Yes, Sir.

(b) Intelligent Network (IN) Services are proposed to be introduced at Hyderabad with following main features:

1. Free Phone
2. Virtual Card Calling
3. Premium Rate Service
4. Virtual Private Network
5. Account card Calling
6. Televoting

Features at 1, 2 & 3 above are planned to be introduced in 1st phase and the remaining services later.

(c) It is planned to introduce this service at Hyderabad by March 1999.

(d) The details are as follows:—

**1. Freephone Service (FPH)**

Any user in the Telephone Network can call the FPH Subscriber free of charges. All the charges are levied on the service subscriber (one who subscribes for the service and receives the calls). For the calling user, the calls are free of charge. The service subscriber is allotted a FPH service number (3 to 5 digits). The same FPH service number can have many destination numbers depending on the day of the week or time of the day.

**2. Premium Rate Service (PRM)**

This service will facilitate information providers to offer service like weather Forecast, Fortune